

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 39
ANSWERED ON 02/12/2025**

FUNDS FOR STATES UNDER MGNREGS

***39. Shri Kalipada Saren Kherwal:
Dr. Sharmila Sarkar:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of amount of funds owed to States under the heads of 'wages' and 'material and admin' under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), component and State-wise;**
- (b) the details of funds allocated to States under MGNREGS during each of the last four years, State-wise including West Bengal; and**
- (c) whether the Government has fixed any timeline to restart funding under the scheme and if so, the details of timeline to disburse the dues owed to 59 lakh MGNREGS workers in Bengal?**

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI SHIVRAJ SINGH CHOUHAN)**

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO. *39 TO BE ANSWERED ON 02.12.2025 REGARDING “FUNDS FOR STATES UNDER MGNREGS”

(a): Under the Scheme, the wage payments are directly credited by the Central Government to the accounts of the beneficiaries through Direct Benefit Transfer protocol. Sanctions for wage payments are issued daily by the Ministry through the Public Finance Management System (PFMS) based on fund transfer orders received from the States/ UTs after following due procedures. At the beginning of each financial year, admissible pending liabilities of the previous years, if any, are duly reimbursed by the Government of India. Accordingly, all due and admissible pending wage liabilities upto FY 2024-25 have already been cleared (except in case of State of West Bengal).

With regard to Material and Admin components, States/UTs are required to furnish fund release proposals to the Government of India. The Central Government releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Under the Scheme, in the current financial year 2025-26 (as on 26.11.2025), an amount of Rs. 68,393.67 crore has been released to the States/Union Territories, which includes Rs.57,853.62 crore for wage component and an amount of Rs.10,540.05 crore for Material and Admin. As Sanction for payment of wages are issued by Ministry on a daily basis through PFMS (Public Finance Management System), after receipt of funds transfer orders from States/UTs after following the due procedures, the fund release status keeps updating on a daily basis.

State/Union Territory (UT)-wise details of pending liabilities for Wage, Material and Admin component under Mahatma Gandhi NREGS as on 26.11.2025 are given at Annexure-I.

(b): Mahatma Gandhi NREGS is a demand driven wage employment scheme. There is no State/UT-wise allocation of funds under Mahatma Gandhi NREGS. State/UT-wise (including for West Bengal),

details of funds released under Mahatma Gandhi NREGS in last four financial years w.e.f. FY 2021-22 to FY 2024-25 are given at Annexure-II.

(c): For the resumption of implementation of the Mahatma Gandhi NREGS in the State of West Bengal, in accordance with the Order dated 18.06.2025 passed by the Hon'ble Calcutta High Court, the department is currently in the process of reworking and refining the necessary modalities and procedures to comply with the Hon'ble High Court's directions.

Annexure-I

Annexure referred to in reply to parts (a) of Lok Sabha Starred Question No. 39 dated 02.12.2025.

State/Union Territory (UT)-wise details of pending liabilities for wage, material and Admin component under Mahatma Gandhi NREGS as on 26.11.2025 (Rs. in crores)				
Sl. No.	States/UTs	Wage	Material	Admin
1	Andhra Pradesh	381.02	530.45	27.51
2	Arunachal Pradesh	4.70	142.01	0.86
3	Assam	0.23	398.38	27.73
4	Bihar	7.04	385.88	14.67
5	Chhattisgarh	3.78	101.36	9.59
6	Goa	0.00	0.43	0.02
7	Gujarat	46.98	18.96	8.39
8	Haryana	0.38	41.56	0.28
9	Himachal Pradesh	15.18	65.66	0.40
10	Jammu & Kashmir	5.48	188.50	2.31
11	Jharkhand	5.83	299.27	4.69
12	Karnataka	8.94	576.58	36.97
13	Kerala	248.42	177.80	49.72
14	Madhya Pradesh	64.14	655.03	44.06
15	Maharashtra	14.32	668.80	23.03
16	Manipur	4.59	152.40	4.12
17	Meghalaya	4.13	51.75	1.10
18	Mizoram	91.43	0.25	0.75
19	Nagaland	0.79	79.64	0.00
20	Odisha	11.76	218.06	2.11
21	Punjab	0.12	110.51	1.57
22	Rajasthan	627.33	822.31	8.75
23	Sikkim	0.10	2.40	0.02
24	Tamil Nadu	111.54	626.70	35.67
25	Telangana	0.98	495.12	7.09
26	Tripura	2.93	144.29	27.04
27	Uttar Pradesh	5.98	1007.58	90.09
28	Uttarakhand	0.41	44.99	2.94
29	Andaman & Nicobar	0.00	0.03	0.00
30	Lakshadweep	0.00	0.00	0.00
31	Puducherry	16.99	0.00	0.25
32	Ladakh	0.46	1.78	0.10
33	West Bengal	**	**	**
34	Dadra & Nagar Haveli & Daman & Diu	1.29	0.00	0.00
Total		1687.27	8008.48	431.83

Note: The data as per PFMS/MIS and Pending liability of the previous year for the material component.

****The proposal for upward revision of the Labour Budget for FY 2021-22 for the State of West Bengal was not approved by the Empowered Committee, National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Department of Rural Development due to non-compliance with the directives issued by this Department. Subsequently, the release of funds to the State of West Bengal under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) was stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, owing to continued non-compliance with the directives of the Central Government by the State.**

As per NREGASoft, the pending liability pertaining to the State of West Bengal (as on 08.03.2022) stands at ₹3082.52 crore, comprising ₹1457.22 crore under the wage component, ₹1607.68 crore under the material component, and ₹17.62 crore under the administrative component. The admissibility of this liability is subject to verification by the Central Government.

Annexure-II

Annexure referred to in reply to parts (b) of Lok Sabha Starred Question No. 39 dated 02.12.2025.

State/UT-wise (including for West Bengal), the details of funds released under Mahatma Gandhi NREGS in last four financial years 2021-22 to 2024-25 (Rs. in Crores)

Sl. No.	States/UTs	2024-25	2023-24	2022-23	2021-22
1	Andhra Pradesh	7707.21	7353.67	8008.81	7195.81
2	Arunachal Pradesh	560.70	427.35	578.32	453.74
3	Assam	1929.70	2221.38	2056.49	2223.32
4	Bihar	6715.83	6200.03	6402.23	5407.37
5	Chhattisgarh	3354.85	2895.12	3420.39	3894.34
6	Goa	3.70	0.88	5.05	0.04
7	Gujarat	1540.54	1802.26	1694.60	1615.24
8	Haryana	590.19	477.87	373.99	723.73
9	Himachal Pradesh	1203.28	1000.96	1164.85	976.34
10	Jammu & Kashmir	1151.20	921.60	1051.00	950.14
11	Jharkhand	2705.64	2922.27	2719.03	3067.88
12	Karnataka	5709.90	5431.67	6218.59	6034.89
13	Kerala	3136.44	3532.57	3830.97	3554.85
14	Madhya Pradesh	6252.03	5891.65	5707.47	8479.09
15	Maharashtra	4420.32	3041.48	2545.89	2056.46
16	Manipur	581.99	0.95	1086.63	563.11
17	Meghalaya	1155.09	913.86	1118.77	1123.32
18	Mizoram	611.65	507.96	540.40	550.51
19	Nagaland	287.85	641.50	839.76	570.56
20	Odisha	3763.80	4906.78	4707.52	5687.28
21	Punjab	1331.61	1169.84	1182.14	1259.20
22	Rajasthan	7581.87	8683.98	9648.65	9867.75
23	Sikkim	97.57	112.19	92.71	112.79
24	Tamil Nadu	7585.49	12616.53	9745.72	9648.36
25	Telangana	3825.31	3520.87	2992.21	4116.10
26	Tripura	1041.70	1043.59	925.34	990.14
27	Uttar Pradesh	9721.48	9844.25	10650.64	8525.15
28	Uttarakhand	626.43	553.81	792.66	642.60
29	West Bengal *	0.00	0.00	1.33	7507.80
30	Andaman & Nicobar	4.44	0.00	9.60	7.68
31	Dadra & Nagar Haveli Daman & Diu	9.02	2.21	0.00	0.00
32	Lakshadweep	0.32	0.00	24.95	0.30
33	Puducherry	40.56	58.77	69.00	13.07
34	Ladakh	85.98	62.64	1.62	59.04
Total		85333.70	88760.50	90207.30	97878.01

*** Release of funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) to the State of West Bengal was stopped since 09th March, 2022 as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005, due to non-compliance of directives of Central Government.**
